

IN THE HIGH COURT OF BOMBAY AT GOA**PIL WRIT PETITION NO. 21 OF 2020**

Gaureshwar Vasudev Madkaikar & 2 Ors. Petitioners

V e r s u s

State of Goa

Through Chief Secretary & 2 Ors. Respondents

Mr. Parag Rao, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. S. P. Munj,
Additional Government Advocate for the Respondents.

CORAM: M. S. JAWALKAR, J.

DATE: 18th November, 2020.

P.C.

Heard Mr. Parag Rao, the learned Counsel for the petitioners and Mr. D. Pangam, the learned Advocate General for the respondents.

2. The learned Advocate General, Mr. D. Pangam, seeks time to file reply.

3. Mr. Munj, the learned Additional Government Advocate, waives service on behalf of respondents.

4. Stand over to 07.12.2020.

M. S. JAWALKAR, J.

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